	Annexure-3 Name of the corporate debtor: Grandstar Realty Private Limited; Date of commencement of CIRP:26.09.2023 (Order served to IRP dated 29.09.2023); List of creditors as on: 05.11.2024														
	List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in INR)														
S.No.	Name of creditor	Details of	claim received	Details of claim admitted						Amount of	Amount of any	Amount of claim	Amount of claim	Remarks, if any	
										continge nt	mutual dues, that	not admitted	under		
		Date of	Amount claimed	Amount of claim	Nature of claim	Amount covered by	Amount covered by guarantee	Whether	% voting share	claim	may be	'	verification		
		receipt	/ Imount claimed	admitted	Tature of claim	security interest	Amount covered by guarantee	related party?	in CoC		set-off				
		receipt		admitted		scurry merest		remed party.	III COC						
								NA							